

125

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal No. 294/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>TH</sup> AUGUST, 2018, 10:30 A.M

Name of the Company		Cheerful Distributors Pvt Ltd.-Vs-ROC, WB	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

UTTAM NARAYAN  
Chartered Accountant  
in Practice

Cheerful  
Distributor  
(P) Ltd

Uttam  
Narayan  
14/08/2018

S.No.125 – Appeal No.294/KB/2018 – Cheerful Distributors Pvt. Ltd. Vs. ROC WB.

**ORDER**

Ld. Pr. C.A. appeared for the appellant. ROC has already filed report which is on record. Matter adjourned.

Fix on **27<sup>th</sup> September 2018** for further consideration.

Sd

(Madan B. Gosavi)  
Member (Judicial)